

12.00 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMAIAH) I would like to make an announcement regarding the discussion on the Demands for Grants relating to the Ministry of Agriculture and Irrigation. Normally the discussion should be over by 4 O'clock tomorrow. Yesterday, only three speakers could speak. From my party I have supplied a list of 32 Members today and I have got a supplementary list of 50 Members. I have discussed this with the leaders of the Opposition who were there and it was agreed that we could sit upto 7.30 p.m. today.

MR SPEAKER I think, it is the pleasure of the House that we may sit upto 7.30 today.

12.02 hrs

PAPERS LAID ON THE TABLE

MR SPEAKER Now papers to be laid on the Table.

Dr V A Seyid Muhammad

THE DEPUTY MINISTER IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA) He is not present. May I have the permission to lay the papers on his behalf?

MR SPEAKER No.

NOTIFICATIONS UNDER CUSTOMS ACT, CENTRAL EXCISE RULES, AND DELHI SALES TAX ACT

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (i) GSR 583 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum.
 - (ii) GSR 584 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum.
 - (iii) GSR 585 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum.
 - (iv) GSR 586 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum.
- [Placed in Library See No LT-10767/76]

(2) A copy of Notification No GSR 587, (Hindi and English versions) published in Gazette of India dated the 24th April 1976 issued under the Central Excise Rules, 1944 together with an explanatory memorandum [Placed in Library See No LT-10768/76]

(3) A copy of the Delhi Sales Tax (Third Amendment) Rules, 1976 (Hindi and English versions) published in Notification No F 4/25/76-Fin (G) in Delhi Gazette dated the 24th April 1976, under section 72 of the Delhi Sales Tax Act, 1975 [Placed in Library See No LT-10769/76]

REPORTS OF MONOPOLIES AND RESTRICTIVE TRADE PRACTICES COMMISSION AND TWO STATEMENTS

SHRI BEDABRATA BARUA I beg to lay on the Table—

(1) A copy each of the following Reports of the Monopolies and Restrictive Trade Practices Commission under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969 —

- (i) Report under section 22(3)(b) of the said Act in the case of M/s. Ballarpur Paper and